

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1261
ANSWERED ON 11.02.2022

**PLANS TO UTILISE VACANT LAND OF
RAILWAY FOR COMMERCIAL PURPOSES**

1261. DR. KANIMOZHI NVN SOMU:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has plans to utilise the vacant railway land for commercial purposes to provide livelihood for unemployed educated youths and wife or kith and kin of deceased employees of Railways;
- (b) if so, the details thereof; and
- (c) the steps taken by Government to support the families of the deceased employees of Railways and unemployed youth?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a): No, Sir.

(b): Does not arise.

(c): As per extant policy, Financial Assistance/Ex-gratia Compensation is provided to the families of Railway employees who die in harness in performance of their bonafide official duties. Widow Pass facility is also extended to such families as per rules. Besides, there are provisions for appointment on compassionate grounds of the dependents of the deceased Railway Employees who loses their lives in the course of duty or die in harness or are medically incapacitated.

As regards support to unemployed youth, open market recruitment to posts in Railways is conducted through examinations by various agencies like UPSC (for Gazetted posts), SSC, RRBs /RRCs (for Non Gazetted posts).
